

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/75/2016
NAME OF THE PETITIONER(S) : K.P.S Selvaraaj & 1 Ors
NAME OF THE RESPONDENTS : Selvaraaj Tex Private Ltd & 3 Ors
UNDER SECTION : Sec 397/398 of CA 1956

ORDER

Present: Ld. Counsel Shri. Ms. G. Annapoorani for the Petitioner.
Shri. K.P.S. Muniswaran, Respondent No.4 and for other
Respondents 2, 3, 5 & 6.

Pleadings are complete.

Arguments already advanced.

Written synopsis also filed.

List the petition for clarifications if any on **31.05.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)